

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 730 of 2019 IN**  
**DFR No. 526 of 2019**

**Dated : 23<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:-**

**Maharashtra State Electricity Distribution Company Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anup Jain  
Mr. Udit Gupta  
Mr. Rama Sitaraman

Counsel for the Respondent(s) : Ms. Raveena Dhamija for R-1

**ORDER**

Issue fresh notice to Respondent No.3. Dasti, in addition, is permitted.

List the matter on **27.08.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**